

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 12/02/2016

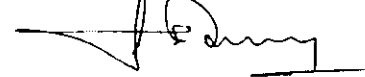
ORDER NO. 20 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide Order No. 07 of 2016 for CESTAT, Delhi to the extent indicated below:-

On 16.2.2016 at 2.30 p.m. Hon'ble Sh. S.K.Mohanty, Member (Judicial) will hear the following part-heard matter after the DB matters are over:

1. E/Misc/52348 & 55677/2014 in A.No. E/2993-2994/2005 SM

By Order



(A.Mohan Kumar)
Registrar

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Deputy Registrar (J)